

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 203 OF 2019

Dated: 15th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

M/s. Him Urja Pvt. Ltd.

....Appellant(s)

Versus

Uttarakhand Power Corporation Ltd. & Anr.

....Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Utkarsh Singh
Mr. Damodar Solanki

Counsel for the Respondent(s) :

ORDER

Respondent No.1 neither appeared nor represented, accordingly,
placed ex parte.

Appearance of Respondent No.2, if any, shall be filed within four
weeks.

List the matter on **05.12.2019.**

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/pk